

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/31/2016
NAME OF THE PETITIONER(S) : P.K.Sudheer and 5 others
NAME OF THE RESPONDENT(S) : Sreekrishnapuram Hospitals Private Ltd and 11 others
UNDER SECTION : 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION
	SIGNATURE	

REPRESENTATION BY WHOM

① S. NARASIMMAN	for R 4 & 6	S. Narasimman 9/1/17
② PREETHI S. ARASU for RAJAGOPAL & RAGHUNATHAN Advocates.	Counsel for R 1 to 3.	Preethi S. Arasu
③ T. V. P. Sai Vihari Mr. Harishanker	Counsel for Petitioner	T. V. P. Sai Vihari

ORDER

Shri T V P Sai Vihari, representing counsel for petitioner present. Ms Preethi S Arasu, counsel for R1 to R3 and Shri S Narasimman, counsel for R4 & R6 present. Counsel for petitioner prayed time for filing an application for impleading R13. Time extended with a direction to file the application and serve copies of the same to the other side by the next date of hearing. Put up on **16.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)